

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

925/252(ND)/2019

IN THE MATTER OF

M/s. Income Tax Officer, Ward 20(1), New Delhi
VS.

....PETITIONER`

M/s. ROC and Ors., M/s. Prarambh Realtors Pvt. Ltd.

...RESPONDENT

SECTION

Under Section 252

Order delivered on 05.12.2019

Coram:

Chief Justice Shri M.M. Kumar Hon`ble President
Mrs. Saroj Rajware
Hon`ble Member (Technical)

For the Petitioner/Applicant : Mr. Raghvendra Singh and Ms. Easha Kadian ,St. counsel IT
Deptt.

For the CD/Respondent : Mr. M. Yadubhushana Rao AROC for ROC

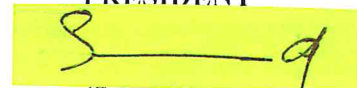
ORDER

Mr. Rao, AROC appearing for ROC accepts the Notice on behalf of Respondent-1. Notice be also sent to other respondents. Process dasti as well as through other modes permissible in law.

List on 19.12.2019.



(M.M. Kumar)
PRESIDENT



(Saroj Rajware)

MEMBER (TECHNICAL)

Surjit